

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3003
ANSWERED ON:15.03.2011
MAINTENANCE OF GOVERNMENT BUNGALOWS
Deshmukh Shri K. D.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has made any monitoring system for sanctioned Central Public Works Department (CPWD) projects/ maintenance of Government bungalows, quarters etc. existing in Delhi;
- (b) if so, the details thereof;
- (c) the amount released for maintenance of residences for Members of Parliament during each of the last two years;
- (d) whether there are reports of the connivance of CPWD officials with contractors in misusing the maintenance fund; and
- (e) if so, the details in this regard along with the corrective measures taken by the CPWD to prevent such cases in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a) & (b) : Yes, Madam. Progress of projects is monitored through Web Based Project Monitoring System (WBPMS) and Maintenance of quarters is monitored through website CPWD sewa.

(c) : Details of amount released during last two years for maintenance of MPs Bungalows is given below;

	Rs. in crore		
Year	Ordinary repairs	Special repairs	Total Budget allotment

2008-09	24.5	2.85	27.35
2009-10	30.00	3.5	33.5

(d) & (e) : One complaint from Hon'ble M.P. Shri Gangacharan Rajput has been received regarding low quality furniture, higher charges for low quality material, fake bills of works etc. There are in-built safeguards in the system such as ensuring execution of work as per specifications, quality checks and inspections by supervising officer including quality assurance wing etc. to prevent such cases. Corrective actions are also taken on individual complaint after examination.